

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

PETITION No./IA No.	CP(C/ACT)/23/KOB/2022
SECTION	241 C/ACT
NAME OF PARTIES	RAJKUMAR GUPTA & ANOTHER V/S RBG ENTERPRISES PVT LTD & 8 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	HARIKUMAR G NAIR, AKHIL SURESH, P B KRISHNAN.
RESPONDENTS ADVOCATE/ PROFESSIONAL	SHERRY SAMUEL OOMMEN, NITISH SATHESH SHENOY, SUKUMAR NAINAN OOMMEN, NIDHI JACOB, VISHAK JOHNSON.

Office
Notes

Video Conference

2nd Dec 2022

O R D E R

CP(C/ACT)/23/KOB/2022

Learned counsel Mr. Akhil Suresh appears on behalf of the Petitioners. Respondents are represented by learned counsel Mr. Sukumar Nainan Oommen.

Due to paucity of time, the matter is adjourned to 20.01.2023.

Sd /-

**Satya Ranjan Prasad
Member (Technical)**

Sd /-

**P. Mohan Raj
Member (Judicial)**